

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *253**

TO BE ANSWERED ON THE 13TH MARCH, 2018 /PHALGUNA 22, 1939 (SAKA)

INSTALLATION OF CCTV CAMERAS

***253. SHRI OM BIRLA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has decided to install CCTV cameras in the police stations in Delhi and other sensitive areas of police-civilian interactions so as to curb the corrupt practices;

(b) if so, the details thereof and the progress made in this regard so far;

(c) if not, the reasons therefor;

(d) the details of funds allocated and utilised by the Government for installing CCTV cameras around the public places during each of the last three years and the current year; and

(e) whether the Government is extending support to the States for installation of CCTV cameras in public places and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *253

FOR 13.03.2018.

(a) to (c) : The Hon'ble High Court of Delhi in WP(C) No.7927/2012 in the matter of Court on its Own Motion Vs. UOI & Ors. had directed installation of CCTV Camera systems in all the Police Stations of Delhi. Delhi Police has taken action to comply with the Court Order. As reported by Delhi Police, 10 CCTV Cameras each in 10 Police Stations have been installed and an open tender for installation of CCTV Camera systems in the remaining Police Stations has been issued.

(d): Installation of CCTVs is one of the permissible activities under Delhi Police's Machinery & Equipments (M&E) head of expenditure. Delhi Police has reported an expenditure of Rs.43,94,441/- during 2017-18 on installation of CCTVs in 10 Police Stations.

(e): Ministry of Home Affairs releases funds to the State Governments for modernization of police infrastructure, including CCTV surveillance system/cameras, under the Scheme 'Assistance to States for Modernisation of Police'. Under this scheme, State Action Plans (SAPs) for utilization of their allocated funds are formulated by the State Governments as per their strategic priorities and requirements and they may include CCTV surveillance system/cameras also. However, data regarding purchase of CCTV cameras by the States under this Scheme is not maintained centrally. Under the scheme, central assistance is also being given for Mega City Policing plans of Ahmedabad, Mumbai, Chennai, Hyderabad, Kolkata and Bengaluru under which Command Control Centre(CCC) and CCTV surveillance are among the technological components.

